

DIVISION BENCH

ITEM NO.101

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No. 275/ALD/2018

CORAM:

1. SHRI RAJASEKHAR V.K,
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th APRIL, 2022
2:30 PM.

NAME OF THE COMPANY	INDIABULLS HOUSING FINANCE LTD V/S SUNWORLD RESIDENCY PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. Nishant Mehrotra, Adv.

: For the financial creditor

Sh. Manu Khare, Adv.

: For the corporate debtor

ORDER

Learned counsel on both sides present.

At the request of learned counsel appearing for the Financial Creditor CP (IB) NO. 275/ALD/2018 is dismissed as withdrawn.

Files be consigned to the records.

Virendra
Kumar Gupta

Digitally signed by Virendra Kumar Gupta
DN: c=IN, o=National, postalCode=400079,
st=Maharashtra,
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977611833208E9F5A5A8F7E01E5, cn=Virendra Kumar
Gupta
Date: 2022.04.05 15:29:12 +05'30'

Virendra Kumar Gupta
Member (Technical)

— Sd —

Rajasekhar V.K.
Member (Judicial)

Md. Zaid
(Stenographer)